(b) the number of those amongst them who adapted the foreign citizenship and settled there and the reasons therefor?

THE MINISTEB OF EDUCATION AND YOUTH SEBVICES (PBOF. V. K. B. V. BAO): (a) 10,541.

(b) The information is being collected and will be laid on the Table of the Sabha."

BECONSTRUCTION OF THE COPYRIGHT BOARD

1435. DB. (MBS.) MANGLADEVI TALWAB: Will the Minister of EDUCATION AND YOUTH SEB VICES be pleased to state:

- (a) whether Government have reconstituted the Copyright Board in the country; and
- (b) if so, what are the reasons therefor?

THE MINISTEB OF STATE IN THE MINISTRY OF EDUCATION AND YOUH SEBVICES (SHBI BHAKT DARSHAN): (a) Yes, Sir.

(b) The term of the appointment of the Chairman and other members of the previous Board had expired.

GOVERNMENT HOTELS IN DELHI

1436. SHRI B. C. PATTANAYAK: Will the Minister of TOUBISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Government-owned hotels in Delhi are running at a loss;
- (b) if so, whether Government propose to effect a change in the management of the public sector hotels; and
- (c) if the answer to part (b)" above be in the negative, what other measures Government propose to take in this regard?

THE MINISTEB OF TOUBISM AND CIVIL AVIATION (DR. KABAN SINGH): (a) Of the lour Government-owned hotels in Delhi, namely Ashoka, Janpath, Ranjit and Lodhi, the first two—Ashoka and Janpath—are working at a profit while the other two are running at a loss.

- (b) The question of merging the Ashoka Hotels Ltd. and Janpath Hotels Ltd., with the India Tourism Development Corporation, with a view to ensuring co-ordinated development of Hotels in the public sector, is under consideration.
- (c) A reference is invited to the reply given to part (b) of Starred Question No. 186 in the Bajya Sabha on the 26th February, 1969.

BENAMTNG OP ANDAMAN ISLANDS

- 1437. SHBI SITABAM JAIPUBIA: Will the Minister of HOME AF-FAIBS be pleased to state:
- (a) whether there ia a proposal under the consideration of Government to rename the Andaman Islands as Shahe_ed and Swaraj Dwips; and
- (b) if so, the details of the proposal and by when these islands are to be renamed?

THE MINISTEB OF STATE IN THE MINISTBY OF HOME AFFAIRS (SHBI VIDYA CHABAN SHUKLA): (a) and (b) The question whether the names of the Andaman and Nicobar Islands need be changed was recently considered by the Home Minister's Advisory Committee for the Islands. The Committee did not favour any change in the present names of these islands.

1438. [Transferred to the 28th March, 1969]